

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE
RAJYA SABHA
UNSTARRED QUESTION NO-516
TO BE ANSWERED ON 23/07/2021

ADVERSE IMPACT OF PESTICIDES

516. SHRI K SOMAPRASAD:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government has banned 27 insecticides which are already banned in the world, but they are still in widespread use in the country;
- (b) if so, the details thereof;
- (c) whether Government has assessed or examined the environmental impact of such pesticide usage in the country with any expert committee; and
- (d) If so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE & FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) and (b): No, Sir.

(c) and (d): Pesticides are toxic substances but they do not pose any adverse effect on the environment if they are used as per the label and leaflet approved by the Registration Committee. On receipt of new studies / reports / references / information from time to time, registered pesticides are periodically reviewed with regard to their safety and efficacy in consultation with experts. Government has so far banned or phased out 46 pesticides and 4 pesticide formulations for import, manufacture or sale in the country. In addition, 5 banned pesticides are allowed to be manufactured for export only, 8 pesticide registrations have been withdrawn and 9 pesticides have been placed under restricted use.
